

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 106 OF 2018 &**  
**IA No. 513 OF 2018**

**Dated : 31<sup>st</sup> July, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of**

**Sai Wardha Power Generation Ltd. ....Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission  
& Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Ashish Singh  
Mr. Amit Bute for R-2

Mr. Malcolm Desai for Tata Power

**ORDER**

List the matter for hearing on **10.09.2018** along with Appeal No. 136 of 2018, as agreed by the learned counsel appearing for the Appellant and the Respondents.

The learned counsel, Mr. Ashish Singh appearing for the Respondent No.2 is directed not to precipitate the matter till the next date of hearing.

**(S.D. Dubey)**  
**Technical Member**  
Vt/js

**(Justice N.K. Patil)**  
**Judicial Member**